

Representation regarding telephone line and public call office at Darekasa

**Tq. Salekasa District Bhandara
(Maharashtra)**

1608. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the General Manager, Telecommunications Maharashtra Circle, Bombay has received a representation dated 21st October, 1981 regarding the Telephone line and P.C.O. at Darekasa, Tq. Salekasa, District, Bhandara (Maharashtra);

(b) what action has been taken or proposed to be taken in connection with these demands; and

(c) if no action/decision has been taken so far, the specific reasons for the same, and when the same is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). The proposal for provision of a public telephone at Darekasa in the district Bhandara is unremunerative. The loss cannot be ignored as per the present policy of the department. The facility can, however, be provided on rent and guarantee basis provided some interested party or the State Government is willing to indemnify the department against the loss involved.

Increase in charges of registration fee, Money Order, etc.

1609. SHRI BAL KRISHNA WASNIK:

SHRI NARAYAN CHOUBEY:

SHRI A. NEELALOHITHADASAN NADAR:

SHRI ARJUN SETHI:

SHRI N. E. HORO:

SHRI CHITTA MAHATA:

SHRI T. R. SHAMANNA:

PROF. MADHU DANDAVATE:

SHRIMATI GEETA MUKHERJEE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have raised the charges of Registration fee, Money Order and for certain other postal and telecommunication—Phonogram and telexgram services etc.;

(b) if so, the details in this regard;

(c) particular considerations for the increase on the eve of the Budget Session of Parliament; and

(d) additional facilities proposed to be provided to the users of above services?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The details are given in the Statement.

(c) with a view to augment the resources for various development projects including modernisation/expansion of telecom services, it was essential to increase the tariffs. Under the Indian Post Office Act, 1898 and